

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2695
TO BE ANSWERED ON THE 05TH AUGUST, 2025

DECENTRALIZED STORAGE CAPACITY FOR FOODGRAINS

2695. SHRI NARAYAN TATU RANE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of number of Cold Storages in the country, State-wise, particularly in Maharashtra;
- (b) the steps take to increase and to modernize the storage capacity for foodgrains across the country;
- (c) whether the Government has fixed any time-line in this regard and if so, the details thereof;
- (d) whether the Government is planning to set-up decentralized storage capacity for farmers, if so, the details thereof, State-wise; including Maharashtra; and
- (e) the details of the estimated funds for the proposed scheme and the time by which it is likely to be set-up?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): There are 8815 cold storages in the country with the capacity of 402.18 lakh MT as on date as per the available information. The State/UT-wise details of Cold Storages are at **Annexure - I**.

(b) & (c): Food Corporation of India (FCI) mainly stores wheat & rice after procurement for PDS operation and to maintain buffer stock. As on 01.07.2025, total Covered Storage Capacity available with FCI (owned-147.19 LMT+Hired-323.38 LMT) and State agencies for storage of Central Pool foodgrain stock is 821.36 Lakh MT.

Further, the requirement of Storage capacity in FCI depends upon the level of procurement, requirement of buffer norms and PDS operations for Rice and Wheat mainly. FCI continuously assesses and monitors the storage capacity and based on the storage gap assessment, storage capacities are created/hired through following schemes: -

1. Private Entrepreneurs Guarantee (PEG) Scheme
2. Central Sector Scheme (CSS) 2017-25
3. Construction of Silo's under PPP mode
4. Hiring of godown from CWCs/SWCs/State Agencies
5. Hiring of godown through Private Warehousing Scheme (PWS).
6. Creation of godowns under Asset Monetization
7. CAP Hiring Scheme -2025
8. Modified PEG scheme for NE & Hilly states with longer guarantee period of 15 years

(d) & (e): As per the information received from Ministry of Cooperation, Government of India, the Government has approved the “World’s Largest Grain Storage Plan in Cooperative Sector” on 31.05.2023 and it has been rolled out as a Pilot Project in the country including Maharashtra, for setting up decentralized food grain storage capacity through creation of various agri infrastructure at Primary Agricultural Credit Societies (PACS) level, including warehouses, custom hiring center, processing units, Fair Price Shops, etc. by leveraging the ‘whole-of-Government’ approach. The Plan is being implemented by utilizing the approved outlays of various Government of India (GoI) schemes, viz. Agriculture Infrastructure Fund (AIF), Agricultural Marketing Infrastructure Scheme (AMI), Mission for Integrated Development of Horticulture (MIDH), Sub Mission on Agricultural Mechanization (SMAM), Pradhan Mantri Formalization of Micro Food Processing Enterprises Scheme (PMFME) and Pradhan Mantri Kisan Sampada Yojana (PMKSY) for creation/ modernization of infrastructure facilities at PACS level.

The estimated cost of the project for each PACS would vary depending upon various parameters such as storage capacity, requirement for custom hiring centre, processing units, etc. Interest Subvention under the Agriculture Infrastructure Fund is being dovetailed with the subsidies available under the identified schemes for the construction of godowns and other agri-infrastructure at PACS level.

Under this programme, one PACS Godown has been constructed at Amrawati, Maharashtra by Neripanglai Vividh Karyakari Sahakari Sanstha.

Annexure – I

State wise distribution of Cold Storages as on 30.06.2025 in the Country

S. No.	Name of the State	No.	Capacity (MT)
1	Andaman & Nicobar Islands (UT)	4	2210
2	Andhra Pradesh & Telangana	480	1996340
3	Arunachal Pradesh	2	6000
4	Assam	45	212662
5	Bihar	316	1490200
6	Chandigarh (UT)	7	12462
7	Chhattisgarh	132	586863
8	Delhi	97	129857
9	Goa	29	7705
10	Gujarat	1023	4042770
11	Haryana	387	886656
12	Himachal Pradesh	89	181318
13	Jammu & Kashmir	96	382564
14	Jharkhand	60	250077
15	Karnataka	271	930379
16	Kerala	202	96655
17	Lakshadweep (UT)	1	15
18	Madhya Pradesh	341	1498651
19	Maharashtra	672	1259932
20	Manipur	2	4500
21	Meghalaya	4	8200
22	Mizoram	3	4071
23	Nagaland	5	8150
24	Orissa	182	579321
25	Pondicherry (UT)	4	185
26	Punjab	780	2642715
27	Rajasthan	192	661876
28	Sikkim	2	2100
29	Tamil Nadu	188	399690
30	Telangana	117	627131
31	Tripura	14	46354
32	Uttar Pradesh	2489	15101408
33	Uttarakhand	62	206848
34	West Bengal	517	5952997
		8815	40218862

(Source: Directorate of Marketing and Inspection (DMI) upto 2009, National Horticulture Board (NHB), National Horticulture Mission (NHM), Horticulture Mission for North East & Himalayan States (HMNEH)) and MoFPI
